Title: The Minister of State in the Ministry of Home Affairs laid a statement correcting reply given on 15.05.2007 to Unstarred Question No. 5313 by Shri Hansraj G. Ahir, MP regarding Bharat Ratna Awards alongwith the reasons for delay in correcting the reply.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, on behalf of my colleague Shri Manikrao H. Gavit, I beg to lay the statement correcting the reply to the Lok Sabha Unstarred Question No. 5313 answered on 15.5.2007 regarding "Bharat Ratna Awards" as follows. The same could not be made earlier as the Budget Session of the Lok Sabha was adjourned, sine die, on 17.05.2007.

Part of the Question	For	Read
answered		
	"A State-wise list containing the names of 40 persons who have been conferred Bharat Ratna award till date is annexed. Bharat Ratna has not been conferred on Sant Tukadoji Maharaja."	40 persons who have been conferred Bharat Ratna award till date is annexed".

The inconvenience caused is regretted.

(Placed in Library, See No. LT 7704/2007)

12.13 hrs.